

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.920/KB/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Dr. Pramod Kandoi & Ors.-Vs-Sapoi Tea Company Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|---------------------------|-----------|--------------|-----------------------|
| 1. Ritabata Mitra | Associate | } Petitioner | A. De.
12/12/2017. |
| 2. Sankarabha Ghosh | Associate | | |
| 3. Anup Narin Ghosh | Advocate | | |
| 4. Anurita Lal Chatterjee | | | |
| 5. Sayani Das | | | |

Deepnath Roy Choudhury
K N Jana

} for Respondent
Nos. 1, 2, 3, 6 & 7 12/12/17

- 1) A. P. Gomes Adv
2) Debashina Dey Adv

} for R 10-14
A. P. Gomes Adv
12/12/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1, 2, 3, 6, 7, 10 to 14 are present.

List it on 13/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)